conducted during 2009-10. As per the results of two most recent surveys, employment estimated on current daily status basis has increased from 384.91 million in 2004-05 to 404.93 million in 2009-10.

(c) and (d) As per the surveys on employment and unemployment conducted by NSSO during 2004-05 and 2009-10, the number of female workers on current daily status basis has declined from 100.49 million during 2004-05 to 94.64 million in 2009-10.

## Incursions by China in J&K

- 129. SHRI TARIQ ANWAR: Will the Minister of DEFENCE be pleased to state:
- (a) whether it is a fact that the State Government of Jammu and Kashmir has reported that there are incursions from the Chinese side in our territory;
  - (b) if so, the details thereof; and
  - (c) the steps Government has taken in this regard?

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): (a) to (c) China disputes the International Boundary between India and China. There is no commonly delineated Line of Actual Control (LAC) in the border areas between India and China. Both sides patrol upto their respective perceptions of the LAC. From time to time, on account of differences in the perception of the LAC, situations have arisen on the ground that could have been avoided if both countries had a common perception of the LAC. Such reports have also been received from Jammu and Kashmir.

Government regularly takes up any violation along the LAC with the Chinese side through established mechanisms including border personnel meetings, flag meetings and diplomatic channels. Since 1993, the two Governments have maintained peace and tranquility along the LAC in the India-China border areas, without prejudice to their respective positions on the alignment of the LAC as well as on the boundary question.

Government keeps a constant watch on all developments having a bearing on India's security and takes all necessary measures to safeguard it.

## Setting up of NCTC

\*130. SHRI SANJAY RAUT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Government is mulling setting up of a National Counter Terrorism Centre (NCTC) in the aftermath of 26/11 Mumbai terror attacks;
  - (b) if so, the details thereof; and
- (c) by when this Centre would be set up to disrupt, dismantle and eventually defeat the terrorist groups?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) to (c) Yes, Sir. However, no final decision has been taken on the constitution and structure of the proposed National Counter Terrorism Centre (NCTC).

## Memorandum on anti-Sikh riots

\*131. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a delegation of leaders of some political parties submitted a memorandum to Prime Minister in New Delhi, recently, on anti-Sikh riots of 1984;
  - (b) if so, the details of the memorandum; and
  - (c) the action taken by Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) A Memorandum regarding 1984 anti-Sikh riots, addressed to the Prime Minister purportedly signed by Shri Sukhdev Singh Dhindsa and others was received by the Prime Minister's Office on 03.11.2011.

A copy of the said Memorandum is given in Statement-I (See below). While various State Governments provided relief to the victims immediately after the occurrence of the riots, the Government announced the 'Rehabilitation Package' on 16.1.2006 to provide enhanced relief to the victims in pursuance of the Assurance given by the Prime Minister during the discussion on the report of Nanavati Commission in both Houses of the Parliament on 10-11 August, 2005. A copy of the 'Rehabilitation Package' is given in Statement-II (See below).

A sum of Rs.527.87 crore has been reimbursed to the State Governments/UT towards payment of enhanced ex-gratia for death, injury, damaged residential, uninsured commercial/industrial properties and Rehabilitation Grant to the victims of 1984 riots.